Report and Accounts (2018-19) of the NIRDPR, Hyderabad and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं:-

- (a) Annual Report of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2018-19.
- (b) Annual Accounts of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1685/17/19]

- L Notification of the Ministry of Fisheries, Animal Husbandry and Dairying
- II. Report and Accounts (2018-19) of the National Dairy Development Board, Anand, Gujarat and related papers

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री (श्री संजीव कुमार बालियान): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. A copy (in English and Hindi) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying) Notification No. G.S.R. 888 (E), dated the 2nd December, 2019, publishing the Indian Veterinary Council (Amendment) Rules, 2019, under sub-section (2) of Section 64 of the Indian Veterinary Council Act, 1984.

[Placed in Library. See No. L.T. 599/17/19]

- II. A copy each (in English and Hindi) of the following papers, under Section29 of the National Dairy Development Board Act, 1987:—
 - (a) Annual Report and Accounts of the National Dairy Development Board, Anand, Gujarat, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 1306/17/19]
- L Notifications of the Ministry of Finance
- II. Report and Accounts (2018-19) of the IIFCL, New Delhi and related papers

III. Statement on Half Yearly Review of the Budget.

IV. Report and Accounts (2018-19) of Vijaya Bank and Dena Bank and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I lay on the Table:—

I. (A)A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. F. No. M-18013/01/2017-Ins.1 (E), dated the 25th November, 2019, publishing the Institute of Actuaries of India (Transaction of Business at Meetings of Council) Amendment Regulations, 2019, under Section 58 of the Actuaries Act, 2006.

[Placed in Library. See No. L.T. 1686/17/19]

(B) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), Notification No. S.O. 4308 (E), dated the 29th November, 2019, amending Notification No. S.O. 3755 (E), dated the 27th November, 2017, to substitute certain entries in the original Notification, under article 280 of the Constitution; and Sections 6 and 8 of the Finance Commission (Miscellaneous Provisions) Act, 1951.

[Placed in Library. See No. L.T. 1687/17/19]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Annual Report and Accounts of the India Infrastructure Finance Company Limited (IIFCL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - Review by Government on the working of the above Company.
 [Placed in Library. See No. L.T. 1688/17/19]
- III. A copy (in English and Hindi) of the Statement on Half Yearly Review of the trends in receipts and expenditure in relation to the Budget, at the end of first half of the Financial Year 2019-20, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library. See No. L.T. 1689/17/19]

- IV. A copy each (in English and Hindi) of the following papers, under subsection (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970 and 1980:—
 - (a) Annual Report and Accounts of the following Banks, for the year 2018-19, together with the Auditor's Report on the Accounts:—
 - (i) Vijaya Bank [Placed in Library. See No. L.T. 1690/17/19]
 - (ii) Dena Bank [Placed in Library. See No. L.T. 1691/17/19]
 - (b) Review by Government on the working of the above Banks.

L Notification of the Ministry of Railways

II. Report and Accounts (2018-19) of various companies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ANGADI SURESH CHANNABASAPPA): Sir, I lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Railways, Notification No. S.O. 4219 (E), dated the 21st November, 2019, publishing Authorisation of Rail Travellers' Service Agents (Amendment) Rules, 2019, under sub-section (2) of Section 196 of the Railways Act, 1989.

[Placed in Library. See No. L.T. 1397/17/19]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Annual Report and Accounts of the Container Corporation of India Limited (CONCOR), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. L.T. 1390/17/19]
 - (ii) (a) Annual Report and Accounts of the Indian Railway Finance Corporation Limited (IRFC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.